Annexure-8

Shree Hanuman Sugar & Industries Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025

<u>List of operational creditors (Other than Workmen and Employees and Government Dues)</u>

(Amount in Rs.)

		Details of claim received		Details of claim admitted										
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	cover ed by	Amoun t covere d by guaran tee	er relate d	voting	Amoun t of conting ent claim		Amount of claims not admitted	Amount of claims under verification	
1	BSE LTD.	18-10-2024	36,89,860.00	36,89,860	Unsecured	-	-	No	0%		-	-	-	
2	Bettiah Estate	13-03-2025	4,35,183.00	20,280	Unsecured	-	-	No	0%		-	-	4,14,903	
	Total		41,25,043	36,89,860	-	-	-	-	-	-	-	-	4,14,903	
	Total in Crs		0.41	0.37									0.04	